of the Scheduled Castes and Scheduled Trihes candidates and the needs of efficiency of administration requires to toe kept in view. Moreover, large number of supression by junior Scheduled Caste | Scheduled Tribes officers which may take place if reservation is provided for Scheduled Castes/ Scheduled Tribes in these higher level posts is likely to affect the general morale of the services.

(c) Ministries [Departments are also fully aware of the instructions on the subject and vide Department of Personnel and Administrative Reforms O.M. No. 3601115|75- Estt (SOT) dated 3-5-1975, it has also been impressed upon them that they should observe the reservation and other orders relating to representation of Scheduled Castes/Scheduled Tribesin services strictly, on pain of suitable action in cases of infraction of the said orders, it does not appear necessary to issue fresh instructions to them in this regard.

## Promotions to selection grade in Central Secretariat Services

1083. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the statutory rules and administrative orders were violated hi making promotions to the Selection Grade of Central Secretariat Services cadre during the years 1978 and 1979 in respect of (i) bringing out select lists soon after 1st July every year, (ii) maintenance of uniform standards of promotion in all services and cadres of the Central Government, (ili) Scheduled Castes Reservations for and Scheduled Tribes and (iv) consideration of only such officers who liave been confirmed in Grade I of the Central Secretariat Services for promotion by the Selection Commit, tee; and

(b) if so, what was the basis and what are the reasons therefor?

#### to Questions

THE MINISTER OF STATE IN. THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No. Sir, The selection and promotion to Selection Grade of the Central the Secretariat Service were made in 197& and 1979 in accordance with the provisions contained in C.S.S. (Promotion to Grade I and Selection Grade) Regulations framed under Central Secretariat Service Rules. Select Lists for the years 1978 and 1979 were also prepared and drawn accordingly

(b) Does not arise.

# Select List for Promotions ia the Selection Grade in CSs cadre

1084. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Select List for 1978 for promotions to the Selection Grade of the C.S.S. cadre was modified an<j enlarged; and

(b) if so, what was the basis and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) Yes, the size of the CSS Selection Grade Select List for the year 1978 was enlarged from 37 to 50 toy issuing a supplementary list containing the names of 13 officers.

(b) The addition of 13 officers was made on representations made by a number of officers. The supplementary list was issued after reviewing the cases of eligible officers.

## Promotions in Grade I of CSS Cadre

1085. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to 3tate:

(a) what is the number of peananent and temporary posts sanctioned in Grade I and Selection Grade of the Central Secretariat Service;

(b) in what manner and under what rules and orders the number of vacancies in each of these two grades is implemented for the purpose of making promotion; and

(c) what are reasons that juniors are promoted earlier than the seniors in a Select List?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Authorised Permanent Strength of Selection Grade as on 1st May, 1978 was 109. The long-term temporary vacancies of tlie grade on the same date was 113. However, 20 per cent of the long-term temporary posts has been included in the figure for Autho, rised Permanent Strength. The Authorised Permanent Strength of Grade I of Central Secretariat Service on the same date was 488. The numtoer of temporary posts in existence for 3  $year_{s}$  or more and likely to continue indefinitely  $a_s$  on that date was 127. However, 75 per cent of this figure has already been included in the figure mentioned above for Authorised Permanent Strength of this grade.

(b) The recruitment to Selection Grade and Grade I of Central Secretariat Service is made in terms of Central Secretariat Service Rules, 1962 and Central Secretariat Service (Promotion to Grade I and Selection Grade) Regulations, 1964.

(c) The posts of Under Secretary and above in the Central Secretariat are filled from various sources keeping in view the eligibility and suitability of officers and job requirement of the post. -,

# Laboratories under CSIR

1086. SHRI PRASENJIT BARMAN: Wll the PRIME MINISTER be pleased to state: (a) the number of laboratories under CSIR with investment;

to Questions

(b) whether the Director-General oi CSIR who is Secretary, Department of Science and Technology does not attend CSIR Office regularly;

(c) whether the Financial Adviser of CSIR is Financial Adviser in the Department of Science and Technology and is not available for CSIR work;

(d) whether the work of the Chief Advise<sub>r</sub> CSIR was being looked alter by a person of the rank of Deputy Secretary in CSIR whe is on extension which is expiring next month;

(e) if so, steps being taken to appoint full time incumbents in CSIR;

(f) whether a full time Vice-President with the rank of Union State Minister was appointed;

(g) if so, the reasons for which CSIR is not put under the control of a Union Minister;

(h) the steps Government propose to take in this regard; and

(i) whether some laboratories are proposed to be transferred back to the CSIR, if so, by when a decision is to be taken  $i_n$  this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) There are 27 National Laboratorias/Institutes <sup>an</sup>d two organisations for dissemination of scientific and technical information under the C.S.I.R. The investment in the fixed assets as on 31st March, 1979 in the above units is about Rs. 138.40 crores. In addition there are two Co-operative Industrial Research Associations which are given financial assistance by the CSIR.

(b) Director-General, CSIR attends to the work of CSIR on a regular basis and attends office as often as necessary.

(c) The Financial Adviser, Department of Science and Technology has been entrusted with additional responsibility of Chief (Finance), CSIR and is attending to CSIR work.